

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 5567
(TO BE ANSWERED ON 06.04.2022)

VACANT POSTS OF CSS OFFICERS

**5567. SHRI THIRUNAVUKKARASAR SU:
SHRI RAVNEET SINGH BITTU:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that a large number of posts in CSS Cadre of the Central Government service, both at the gazetted and non-gazetted level are lying vacant in the country;
- (b) if so, the details thereof, cadre-wise along with the reasons therefor;
- (c) the details of the impact on the efficiency in the administration and other adverse effects due to nonfilling of these posts;
- (d) whether the Government is taking any measures for filling up of all these posts in the Central Government services as well as awarding promotions to eligible employees; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): Occurrence and filling up of vacancies arising out of retirement, resignation, voluntary retirement, promotion, transfer on deputation, termination/dismissal of service, death, etc., is an ongoing process in various Central Government Ministries/Departments. These vacancies are filled up from time to time through promotion and/or direct recruitment through open competitive examination, in accordance with the relevant recruitment rules and guidelines governing Central Secretariat Service.

Efficiency in administration is ensured through effective cadre management. There have been a series of litigation and directions of various Courts therein, related to promotions of the Central Secretariat Service officers. However, it has been the endeavour of the Government to carry out promotions as expeditiously as possible.
